

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Ajit Kumar will take up the following case today i.e. on 21st August, 2026 at 1:00 P.M. in Court No. 111 (Cent. Building).

FOR ORDERS (ON OFFICE NOTES)

1. CWJC/12986/2026
OTHER MISC.
MATTER

1 JAWAHARLAL JHA
VS STATE OF BIHAR AND
ORS

AJIT KUMAR JHA
VIKASH KUMAR
JHA

ADDITIONAL ADVOCATE GENERAL (9)

Patna High Court
Dated, 21st August, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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